

(2)

**OPEN COURT**

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**ALLAHABAD BENCH**  
**ALLAHABAD**

Dated: This the 22<sup>nd</sup> day of JANUARY 2007.

**Original Application No. 58 of 2007.**

**Hon'ble Justice Khem Kheran, Vice-Chairman**

Tukman Singh, S/o Late Shri Badam Singh,  
R/o Village Thipuri, Post Office Paitikhera,  
Tehsil Fatehabad, Distt: Agra.  
Presently resided at 59/142A Kheriya Modh, Jagner Road,  
AGRA.

.... Applicant

By Adv: Sri J.S. Pandey

**V E R S U S**

1. Union of India, through the General Manager,  
North Central Railway,  
**ALLAHABAD**.
2. Divisional Railway Manager,  
North Central Railway,  
**JHANSI**.
3. Divisional Chief Personnel Officer,  
North Central Railway,  
**JHANSI**.

.... Respondents

By Adv: Nil

**O R D E R**

The applicant, Son of late Sri Badam Singh is praying for directing the respondent No. 2 to decide the representation dated 06.12.2006 of the applicant for appointment on compassionate grounds and also to pay the pensionary benefits i.e. GPF, Insurance and pension etc. to the applicant and his brothers.

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(3)

2. He says that his father was in the employment of the respondents and he died on 02.05.2006, while in service. On his death, the applicant moved representation dated 12.07.2006 for his appointment on compassionate grounds and also annexed there necessary papers such as school certificate, death certificate etc. It is also stated that the terminal benefits such as family pension PF etc have also not been paid. Copy of the annexure is annexed as Annexure 1. Sri Pandey says that this OA may be disposed of with direction to the respondent No. 2 to dispose of representation dated 06.12.2006 in accordance with rules.

3. The OA is disposed of with the direction to respondent No. 2 to consider and dispose of representation of the applicant dated 06.12.2006 (Annexure 1) for compassionate appointment and for release of other benefits in accordance with rules, within a period of three months from the date of receipt of copy of this order. No cost.

1, Jm ..  
22-1-07

Vice-Chairman

/pc/